

Shri B. R. Bhagat: I introduce the Bill.

12.56 1/2 hrs.

STATEMENT REGARDING ORDINANCE

The Minister of Planning (Shri B. R. Bhagat): On behalf of Shri T. T. Krishnamachari, I beg to lay on the Table a copy of the explanatory statement giving reasons for immediate legislation by the Companies (Amendment) Ordinance, 1964, as required under rule 71(1) of the Rules of Procedure and Conduct of Business in Lok Sabha. [Placed in Library. See No. LT-2984/64].

12.56 1/2 hrs.

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL*

The Minister of Law and Social Security (Shri A. K. Sen): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1950 and the Representation of the People Act, 1951.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1950 and the Representation of the People Act, 1951."

The motion was adopted.

Shri A. K. Sen: I introduce the Bill.

Shri S. M. Banerjee (Kanpur): Before you proceed to the next item, I wish to say that the new arrangement is very good, but, unfortunately, we cannot keep our papers. It has become like a hole, we have no space.

Mr. Speaker: I will get it examined, and we will discuss it.

12.57 hrs.

RE: LUNCH BREAK FOR LOK SABHA

Mr. Speaker: There is one other thing that I want to put before the House, whether the House would like this particular timing for sitting to

continue, or whether it would like a change. Special requests have been made to me that there ought to be a lunch hour in between.

Hon. Members: Yes.

Mr. Speaker: Shri Kamath has always been pressing that he would not allow the House to sit unless there is a quorum, and that difficulty also is there. If the House agrees, we might provide for a lunch hour.

Hon. Members: Yes.

डा० राम मनोहर लोहिया (फर्रुखाबाद): लंच घाबर के साथ माने हैं, एक घंटा या प्रायः घंटा। लेकिन मैं समझता हूँ कि बीच में कम से कम दो तीन घंटे दे दिये जायें तो ज्यादा अच्छा काम हो सकता है (इंटरसॉज) साथ दे ये समझ नहीं रहे हैं। देर से समझ में बात आती है।

श्री राधे लाल व्यास (उज्जैन): घाबरा लंच घाबर रखना चाहें तो बेशक रहें, हमें कोई एतराज नहीं है लेकिन समय ११ से ५ बजे तक ही रहना चाहिये। उस में घाबर घाबरा रखना चाहते हैं तो रहें, बर्ना नहीं। दस या साढ़े दस बजे से ले कर साढ़े पांच बजे तक बैठने के लिये हम तैयार नहीं हैं।

अध्यक्ष महोदय: घाबरा सब साहिबान को याद होगा और यह हमारे रूज में भी था कि हम दस बजे कर पैतालीस मिनट पर मुक किया करते थे। अगर हाउस इतिफाक करे तो हम दस बजे कर पैतालीस मिनट से मुक कर दें —

कुछ माननीय सदस्य: यस।

13 hrs.

अध्यक्ष महोदय: और तथा बजे तक बैठें। फिर हम तथा दो बजे यहाँ बैठें और साढ़े पांच बजे तक बैठें। इस तरह से सिर्फ १५ मिनट हम मुक करेंगे।